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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 202/397-398/NCLT/AHM/2016 (New)
CP No. 4/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Pinakin Navnitlal Khadiyali
V/s.
Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

ORDER

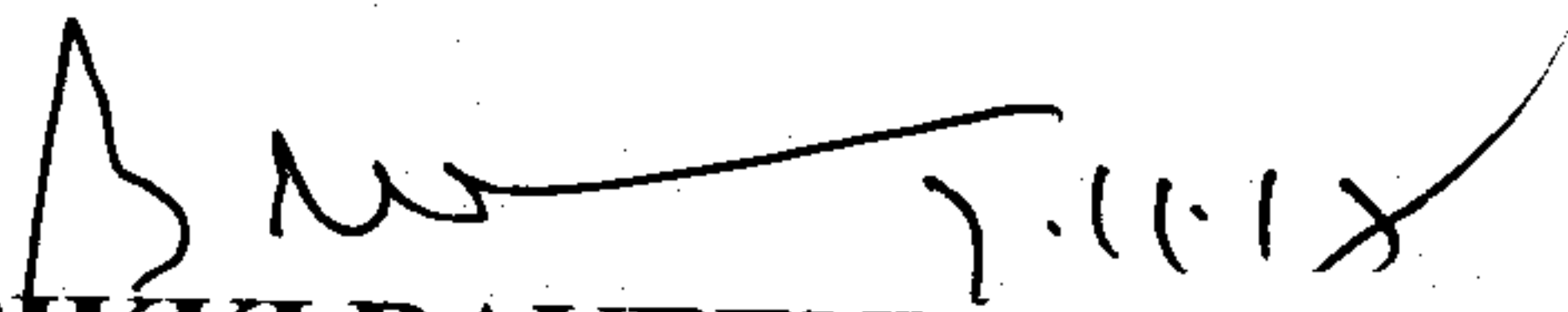
None present for Petitioner. None present for Respondent.

Rejoinder filed.

Letter received for adjournment.

List the matter on 18.12.2017.

Dated this the 07th day of November, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**